features supplied by British, West German, Taiwan agencies in India; and

(b) if so, whether such information collected about the foreign intelligence operations through local news and feature syndicates have been communicated to Ministries of Information and Broadcasting and External Affairs and also to Indian newspapers?

THE MINISTER OP¹ STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Ministry of External Affairs have requested all foreign and Commonwealth missions in India to supply 5 copies each of all press releases, hand-outs, bulletins, pamphlets and publications etc. issued free of cost by such missions. Taiwan has no agency in India. None of the publications has come to notice in regard to any intelligence operations.

REGULAR FLIGHT BETWEEN JAMMU AND SRINAGAR

991. SHRI GULAM NABI UNTOO: SHRI TIRATH RAM AMLA:

Will the Minister of TOURISM AND CIVIL AVIATION b_e pleased to state:

(a) whether there is any n flight between Jammu and Srinagar, other than that which toucher, Jammu on its flight from Delhi to Srinagar;

(b) if not, whether in view of the heavy tourist traffic and the deteriorating condition of the Jammu-Sri-nagar Highway, Government propose to make arrangements for such flight; and

(c) whether there is any possibility of securing the air service from Pathankot to Srinagar and, *vice-versa*?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR, KARAN SINGH): (a) No, Sir.

(b) The Indian Airlines arranges to operate special shuttle Bights between Srinagar and Jammu depending on the volume of traffic, specially when the Banihal road is blocked. (c) No. Sir, not for the present.

SRY AT DEPUTY MINISTER'S BUNGALOW

992. SHR! M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a De puty Minister's bungalow in Delhi was recently burgled;

(b! if so, whether the thieves have since been apprehended; and

(c) whether any details of property stolen were given to the police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes. Sir.

(b) No, Sir.

(c) Yes, Sir.

PARKING OF TRUCKS AT INDRA MARKET¹ DELHI

993. SHRIMATI SARLA BHADAU-RIA: Will the Minister of HOME AFFAIRS be phased to state:

(a) whelher it is a fact that complaints have been lodged with Delhi Administration and Traffic Department about the parking of Trucks and Rehries in "No Parking' area of Indra Market, Delhi; and

(b) if SO, the number of times Ihe traffic police have challaned and prosecuted the offenders Irom 1st December. L967 to 10th March, 1968 for violation of those rules?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) There have been a few complaints from members of the public about the parking of trucks etc. in Indra Market area.

(b) The local police have challaned the offenders seven times during this period. 6 Trucks and 17 Rehries were involved in the prosecution.

(II'IMIM OKBOARDING SCHOOLS

994. SHRI JAGAT NARAIN: Will the Minister of EDUCATION be pleased to state: